

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 16/120(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.11.2017**

**NAME OF THE COMPANY: M/s Metalsa India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Mr. Iswar Mohapatra, Advocate for the Petitioner Mr. Manish Raj, CP for ROC, Delhi.			
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**ORDER**

It has been confirmed by the Ld. Prosecutor ROC that the default has been made good.

Ld Counsel for the Petitioner confirms that the balance sheets for the previous financial year 2012-2016 have been filed.

For orders.

Sd/-

**(S. K. Mohapatra)  
Member (T)**

Sd/-

**(Ina Malhotra)  
Member (J)**